

F.No. 01(03)/Roster/CESTAT/2019
Customs, Excise & Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 3.09.2019

ORDER NO. 181 of 2019

Hon'ble President is pleased to modify the sitting notified vide roster order no. 159/2019 for **CESTAT, New Delhi** for the period from 11.09.2019 to 20.09.2019 as follows.

COURT	PERIOD	WORK ASSIGNED
Hon'ble Sh. Ashok Jindal, Member (J)	From 9.09.2019 to 13.09.2019	Single Member Bench matters.
Hon'ble Sh. Ajay Sharma, Member (J)	From 16.09.2019 to 20.09.2019	Single Member Bench matters.

By order,



(Bineesh Kumar K.S.)

Registrar

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Asst. Registrar